

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.1**

New IA-2752/2021 60(5) New IA-2664/2021 Status Report

In

IB-85(ND)/2021

**IN THE MATTER OF:**

GK Crystal Homes

**Vs.**

Ansal Lotus Melange Projects Pvt Ltd

....**OPERATIONAL CREDITOR**

.....**CORPORATE DEBTOR**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 22.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Despite best efforts, due to non-availability of the Internet connectivity, the matter could not be heard. Therefore, the matter is now posted to 29.07.2021.

This has the approval of the Hon'ble Members.

  
**(Madhu Narula)**  
**Court Officer**